[Shri Bheekhabhai]

> ducted on all routes to provide buses according to the requirements of passengers.

I am sure these and other suggestions give from time to time would be immediately considered to relieve the public of growing local transport problem.

(Interruptions)

डा० बसन्त कुमार पंडित (राजगढ़) : डी० डी० ए० और मिनिस्टर आफ वर्क्स एण्ड हाउसिंग के अगेंस्ट मेरा प्रिविलेज मोशन दिसम्बर से पेंडिंग है। उसका क्या हुआ ?,

MR. SPEAKER : I have got the reply.

(Interruptions)

MR. SPEAKER : I cannot do it, Mr Neelaloithadasan Nadar.

(Interruptions)

MR. SPEAKER : This subject can be taken up in the court.

*(Interruptions)***

MR. SPEAKER : I cannot interfere. Nothing is going on record.

*(Interruptions)***

SHRI HARIKESH BAHADUR (Gorakhpur) : We are walking out on this.

12.10 hrs.

(Shri Harikesh Bahadur, Shri A. Neelalohitadasan Nadar and Shri R. N. Rakesh then left the House.)

श्री राजेश कुमार सिंह (फिरोजाबाद) : मान्यवर, होली है 16 तारीख की और आपके यहां छुट्टी नहीं है लोगों का त्योहार है। मेरा निवेदन होली की छुट्टी के सम्बन्ध में है।····(व्यवधान)····होली पर 16 तारीख को लोग अपने-अपने क्षेत्र में जाएंगे और हमारे ब्रज में तो उसका बहुत महत्व है। आपके यहां इसके लिए कोई छुट्टी नहीं है।

एक माननीय सदस्य : 16 तारीख को छुट्टी होनी चाहिए।

श्री राम विलास पासवान : (हाजीपुर) उस दिन फिर कोरम पूरा नहीं होगा।

अध्यक्ष महोदय : वह कहते हैं होली 17 को है। 17 को होली मनाते हैं।

श्री राम विलास पासवान : कहीं 16 भी है कहीं 17 भी है। यह पंडित लोग कन्फ्यूज कर गए हैं····(व्यवधान)····

अध्यक्ष महोदय : यह पार्लियामेंट्री अफेयर्स मिनिस्टर सोच लेंगे।

····(व्यवधान)····

(ii) Rehabilitation of refugees from Bangladesh.

SHRI ZAINAL ABEDIN (Jangipur): Sir, several displaced families uprooted from erstwhile East Pakistan (now Bangladesh) are living a miserable life on the pavement near Jaisalmer House, New Delhi, since more than five years. There are aged men and women and children among them patiently awaiting rehabilitation facilities from Government. They have been pleading, representing and appealing all these year for permanent rehabilitation to put an end to miserable plight but without any avail. While the Rehabilitation Department is not taking any steps to

**Not recorded.

rehabilitate these uprooted refugees, the NDMC authorities and the police are subjecting these suffering people to further sufferings by demolishing their huts; harassing their children on false theft cases. I am really pained to see that the authorities, instead of showing sympathy and humanitarian attitude towards these people, are subjecting them to stell more harassment and hardships. These refugees have got every right to seek rehabilitation from the Government. Therefore, I urge upon the Government not to view this problem as a problem of encroachment but as a human problem and do someth- ing to rehabilitate these families so that they can live peacefully as human beings instead of living like cattle as at present.

(iii) Allocation of more rice to Kerala.

PROF. P. J. KURIEN (Mavelikara): The State of Kerala is deficient in food and it depends almost entirely on the central allocation of foodgrains to run its public distribution system. The staple food of Kerala being rice, there have been persistent demands for increased allocation of rice. In 1983 the Central Government had allotted 120,000 tonnes of rice and 35,000 tonnes of wheat per month for the months of August, September and October. As a matter of fact Kerala requires 210,000 tonnes of rice per month for distribution through ration shops. These figures highlight the huge gap between actual requirement and supply. The Government of India has been insisting that the people of Kerala should change their food habits and they should consume more wheat. Although some results have been achieved in this respect as is evident from the increased offtake of wheat, food habits developed over many centuries cannot be changed within a short period. Thus it will be found that increased allocation of wheat does not in the present circumstances provide a solution to the problem of food shortage in Kerela. Enhanced allocation of rice is the only answer.

I would request the Government to adopt a sympathetic attitude towards this problem and allot more rice to Kerala so that it could meet the legitimate requirements of the people.

(iv) Need to change education policy in the country.

श्री विलास मुत्तेमवार (चिमूर) : अध्यक्ष महोदय, शिक्षा का उद्देश्य व्यक्ति की क्षमता को प्रकाश में लाना और उसमें अनुशासन लाना है। हमारी वर्तमान शिक्षा निरर्थक, निष्प्रयोजन एवं निरूद्देश्य हो चुकी है। आज शिक्षा में चरित्र नाम की चीज नहीं है और राष्ट्रीय चरित्र का ह्रास होता जा रहा है। आज का शिक्षक वर्ग स्वयं ही लक्ष्यहीन एवं दिशाहीन है, वह विद्यार्थियों को शिक्षा ज्ञान दे सकेगा, कैसे उम्मीद की जाये।

दिल्ली विश्वविद्यालय के अन्तर्गत 50 से अधिक कालेज हैं जिनका नियन्त्रण एक जगह से नहीं बल्कि विभिन्न स्थानों से है। विश्वविद्यालय का पूर्ण नियन्त्रण न होने के कारण कुछ कालेजों में शिक्षकों और कर्मचारियों को वेतन भुगतान नहीं किया जा रहा है। सब जगह समान शिक्षा शर्तें नहीं हैं। समान सेवा शर्तों के लिए भी शिक्षकों और कर्मचारियों को आन्दोलन करना पड़ता है। सेवानिवृत्ति आयु भी सब में सामान रूप से नही है। प्राइवेट स्कूल हैं, भले ही सरकार से अनुदान लेते हों, किन्तु सरकार का उन पर कोई नियन्त्रण नहीं है। छात्रों से आए दिन चन्दा वसूलते हैं, शिक्षकों को पूरा भुगतान नहीं करते, प्रिंसिपल पूर्ण योग्यता वाले नहीं रखते और अध्यापक आए दिन बदलते रहते हैं जिनके कारण छात्रों के भविष्य के साथ केवल मजाक होता है। मेरा सरकार से अनुरोध है कि यदि समय रहते इस ओर ध्यान नहीं दिया गया, सारे देश में समान शिक्षा प्रणाली और समान पुस्तक प्रणाली नहीं